

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

09.03.2018

O.A./260/218/2016

MEMO AT F.L.C FOR WITHDRAWAL OF
OA MAY KINDLY BE PERUSED.FOR
ORDERS.ON MEMO

A K NAYAK

-V/S-

NATIONAL ALUMINIUM COMPANY LIMITED, M/O MINES

ITEM NO:34

FOR APPLICANTS(S) Adv. : Mr. S. Palit

FOR RESPONDENTS(S) Adv.: Mr. M.K.Mishra (Sr. Counsel)

| Notes of The Registry | Order of The Tribunal |
|-----------------------|--|
| | <p>Mr. S. Palit, Ld. Counsel for the applicant prays to allow him to withdraw this O.A. as the grievances have been redressed. The prayer is allowed. Accordingly, the O.A. is disposed of being withdrawn.</p> <p>(DR. MRUTYUNJAY SARANGI) MEMBER (A)</p> <p style="text-align: right;">(SUSHANTA KUMAR PATTNAIK) MEMBER (J)</p> <p style="text-align: center;">kb</p> |